

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-23/2005/8528/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 28th September, 2022.

Sub:- **Civil Vacation.**

Ref:- Your letter No. DJT/9509/2022, dtd. 27th September, 2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the Civil vacation w.e.f. 02.10.2022 to 18.10.2022 along with station leave permission w.e.f. the evening of 01.10.2022 till the morning of 19.10.2022**, as prayed for.

The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-23/2005/8529-8529(A)/A, dated , 28-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)